

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO- 2
ANSWERED ON- 25.11.2024

FACILITIES TO CHILDREN UNDER SAMAGRA SHIKSHA ABHIYAN

2. Shri Chudasama Rajeshbhai Naranbhai:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the facilities being provided by the Government to the children under the Samagra Shiksha Abhiyan;
- (b) the details of the allocation made under the schemes during the last three years; and
- (c) the details of funds sanctioned, released, utilized, and number of districts covered under the scheme in Gujarat during each of the last three years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme treats school education holistically, without segmentation from pre-primary to class XII and is in accordance with Sustainable Development Goal for Education (SDG-4). The scheme provides support for the implementation of the RTE Act.

The Scheme has now been aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under Samagra Shiksha, financial assistance is provided to States and UTs for providing various facilities to the children for implementing the Right of Children to Free and Compulsory Education (RTE) Act, 2009 as also for implementation of various provisions of Samagra Shiksha Scheme which include free uniform to eligible children at elementary level, free textbooks at elementary level, development of primers/textbooks for tribal language, teaching learning materials, transport/escort facility up to secondary level, special training for age appropriate admission of out

of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres, age-appropriate residential and non-residential training, support to Out of School Children (16 to 19 years) for completion of education through NIOS/SIOS, Holistic Progress Card, bilingual teaching material and books, support to Children with Special Needs (CWSN). Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Also, under the Scheme financial assistance is provided to the States and UTs for Universalization of School Education including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, development/strengthening of school infrastructure in northern border areas under Vibrant Village Programme, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, construction of hostels for PVTGs under PM-JANMAN, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, construction of hostels under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan for unsaturated ST population, reimbursement under RTE Act, various qualitative components, strengthening of teacher education and strengthening of DIETs/BRCs/CRCs, provision of ICT and digital interventions.

(b): Central allocation under the Samagra Shiksha scheme during the last three years is as under:

Year	Revised Estimates
2021-22	Rs. 30,000.00 Cr
2022-23	Rs. 32,514.67 Cr
2023-24	Rs. 33,000.00 Cr

Source: Finance Division

(c): The details of funds allocated, released and utilized under the Samagra Shiksha scheme in Gujarat for all 33 districts of the state during each of the last three years and the current year is:

Year	Central allocation	Central Release	Expenditure*
2021-22	Rs. 1,009.74 Cr	Rs. 893.75 Cr	Rs. 1,863.86 Cr
2022-23	Rs. 1,371.20 Cr	Rs. 1,321.25 Cr	Rs. 1,807.22 Cr
2023-24	Rs. 1,316.73 Cr	Rs. 1,132.53 Cr	Rs. 2,102.98 Cr
2024-25	Rs. 1,598.43 Cr	Rs. 255.04 Cr (as on 20.11.24)	Rs.736.47 Cr (as on 20.11.24)

Source: PAB minutes for **Central allocation**, PRABANDH portal for **release** and PRABANDH portal for **expenditure in 2021-22 & 2022-23** and state brief for **expenditure in 2023-24** and PFMS for **expenditure in 2024-25**

* **Expenditure** includes central share, state share and other receipts received by the State Government.
